

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**MA No-900/2019
in OA No-754/2018
CP No-606/2018**



**With
MA No-901/2019
In OA No-756/2018
CP No-605/2018**

**RA No-152/2018 with
CP No-450/2018
OA No-1315/2018
MA No-3553/2018**

**RA No-180/2018
OA No-582/2018
CP No-332/2018
MA No-4069/2018**

And

**MA No-902/2019
in OA No-755/2018
CP No-607/2018**

New Delhi, this the 14th day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

MA No. 900/2019 in RA in OA No. 754/2018

1. Union of India
Through Secretary
DoP&T, North Block, New Delhi.

2. Staff Selection Commission
Through its Chairman
Block No. 12, CGO Complex
Lodhi Road, New Delhi.
3. The Regional Director
Staff Selection Commission
Block No. 12, CGO Complex
Lodhi Road, New Delhi. ... Applicants

(through Sh. Gyanendra Singh)

Versus

Sunil (Appointment) Group C
Roll No. 2201116743
S/o Shri Randhir Singh
R/o VPO Thana Kalan
Distt. Sonepat, Haryana-131402. ... Respondents

(through Sh. M.K. Bharadwaj)

MA No. 901/2019 in RA in OA No. 756/2018

1. Union of India
Through Secretary
DoP&T, North Block, New Delhi.
2. Staff Selection Commission
Through its Chairman
Block No. 12, CGO Complex
Lodhi Road, New Delhi.
3. The Regional Director
Staff Selection Commission
Block No. 12, CGO Complex
Lodhi Road, New Delhi. ... Applicants

(through Sh. Gyanendra Singh)



Versus

Anil (Appointment) Group C
 Roll No. 22010119819
 S/o Sh. Krishan
 R/o VPO Bindholi
 Distt. Sonepat, Haryana-131402. ... Respondents
 (through Sh. M.K. Bharadwaj)

**RA No. 152/2018 in OA No. 1315/2018**

1. Staff Selection Commission
 Through its Chairman
 Block No. 12, CGO Complex
 Lodhi Road, New Delhi.
2. Secretary-cum-Controller of Examination
 Staff Selection Commission
 Block No. 12, CGO Complex
 Lodhi Road, New Delhi.
3. Staff Selection Commission
 Through its Regional Director, NR
 Block No. 12, CGO Complex
 Lodhi Road, New Delhi. ... Applicants

(through Sh. Gyanendra Singh)

Versus

1. Rajat Dhankhar
 S/o Sh. Zile Singh Dhankar
 R/o H.No. 90, Sector-14, Rohtak
 Haryana-124001.
2. Sandeep Kumar
 s/o Sh. Rajpal R/o Mouri, Teh-Ch. Dadri
 Dist Bhiwani, State-Haryana (127022)
3. Devender Kumar

S/o Sh. Ram Diya
 R/o VPO-Baroda Mor, The-Gohana
 Dist-Sonipat (HR)-131304.

4. Amit Goyal
 S/o Sh. Surender Goyal
 R/o VPO 5/543, Indira Colony
 Shiv Mandir, Sonepat
 Haryana-131001. ...Respondents

(through Sh. Ajesh Luthra)



RA No. 180/2018 in OA No.582/2018

1. Staff Selection Commission
 Through its Chairman
 Block No. 12, CGO Complex
 Lodhi Road, New Delhi.

2. Regional Director, NR
 Staff Selection Commission
 Block No. 12, CGO Complex
 Lodhi Road, New Delhi. ... Applicants

(through Sh. Gyanendra Singh)

Versus

Vivek
 S/o Sh. Mahak Singh
 R/o Village & Post Bijrol, Tehsil Baraut
 Baghpat, UP-250611. ... Respondents

(through Sh. Nitin Kr. Gupta)

MA No. 902/2019 in RA in OA No. 755/2018

1. Union of India
 Through Secretary
 DoP&T, North Block, New Delhi.

2. Staff Selection Commission
Through its Chairman
Block No. 12, CGO Complex
Lodhi Road, New Delhi.

3. The Regional Director
Staff Selection Commission
Block No. 12, CGO Complex
Lodhi Road, New Delhi. ... Applicants

(through Sh. Gyanendra Singh)

Versus

Lokesh Kumar (Appointment) Group 'C'
Roll No. 2201571328
s/o Sh. Umed Singh
R/o VPO Kurar
Distt. Sonepat, Haryana-131402. ... Respondents

(through Sh. M.K. Bharadwaj)

ORDER (Oral)

Mr. Justice L. Narasimha Reddy, Chairman

In this batch of RAs, the applicants seek the review of the orders passed in the respective OAs. Applications are also filed for condonation of delay in filing the RAs. In fact, they have undergone several adjournments. The relief was granted in the OAs by following the judgment in OA No. 4462/2017, Yashpal Gahlalwat vs. SSC & Ors. dated 15.12.2017. The review applications were filed, by pleading that feeling aggrieved by the



order in Yashpal Gahlalwat case (supra), the respondents in that OA, filed RA No. 226/2018 and that in turn was allowed by this Tribunal. It is also stated that the applicants in that OA filed WP(C) No. 5892/2019 before the Hon'ble Delhi High Court challenging the order in RA No. 226/2018. RAs were filed in several OAs, which were rejected.



2. Now, the entire scene has shifted to the Hon'ble Delhi High Court. It is represented that the WP, together with all other connected matters is likely to be heard by the Hon'ble High Court on 14.04.2020.
3. In view of this, we close all these CPs, RAs and other connected applications, leaving it open to the parties to work out the remedies, depending upon the adjudication, which the Hon'ble High Court may hand out, in WP(C) No. 5892/2019.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/ns/